

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 62/8541/2020**

This the 21<sup>st</sup> day of December, 2020



**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**

1. Gulzar Ahmad Nengroo, Son of Ali Mohd. Resident of Nowshera, Anantnag, Age 35 years.
2. Gull Mohd. Reshi, Son of Ahmad Reshi, Resident of Kharim Anantnag, Age 42 years.
3. Masoor Ahmad Bhat, Son of Abdul Qadir Bhat, Resident of Mattan, Age 32 years.
4. Ab. Rashid Bhat, Son of Gh. Mohd. Bhat, Resident of Nambal, Age 34 years.
5. Gulzar Ahmad Kully, Son of Mohd. Yousuf Resident of Mattan, Age 33 years.
6. Ab. Ahad Ganai, Son of Ahmad Ganai, Resident of Hari Tral, Age 36 years.

.....Applicants

(Advocate: Mr. M.Y. Bhat)

**Versus**

1. State of Jammu and Kashmir through Commissioner Cum Secretary to Govt. Agriculture Production Department, Civil Secretariat Srinagar.
2. Director, Agriculture Kashmir, Srinagar.
3. Agrostologist Department of Agriculture Lalmandi, Srinagar.
4. Research Assistant, Fodder Seed production Station Sirhama Bijbehara Anantnag

.....Respondents

(Advocate: Mr. Sudesh Magotra, ld. D.A.G.)

**O R D E R**

**[O R A L]**



Learned counsel for the applicants submits that the matter has become infruitless.

2. In view of the submission of the learned counsel for the applicants, the T.A. is dismissed as infruitless.

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**

*Asvs*